

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA  
UNSTARRED QUESTION NO. 5263  
ANSWERED ON 25<sup>TH</sup> JULY 2019

**CONVERSION OF STATE HIGHWAYS INTO NATIONAL HIGHWAYS**

5263. SHRI LAVU SRI KRISHNA DEVARAYALU:  
SHRI V.K.SREEKANDAN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Union Government has taken a decision to declare about 39,040 km of State roads as national highways and if so, the details thereof;
- (b) whether many State Governments have requested for more State roads to be declared as national highways in addition to the above and if so, the details thereof;
- (c) the length of State Highways (SHs) converted into National Highway (NH) during each of the last five years and the current year, State/UT-wise;
- (d) the criteria being followed in converting SH into NH;
- (e) the details and the present status of proposals from the Government of Andhra Pradesh for converting SH into NH which are pending with the Union Government; and
- (f) whether there is a proposal in this year's Budget to financially help State Governments to develop SH and if so, the details and the present status thereof?

**ANSWER**

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (e) The Ministry keeps on receiving proposals from various State Governments/Union Territories (UTs), etc., including the Government of Andhra Pradesh for declaration of State roads, including State Highways (SHs), as new National Highways (NHs). The Ministry considers declaration of some State roads as new NHs from time to time based on requirement of connectivity, inter-se priority and availability of funds.

The existing criteria for declaration of State roads including SHs as new NHs include roads running through length / breadth of the country, connecting adjacent countries, National Capitals with State Capitals / mutually the State Capitals, major ports, non-major ports, large industrial centers or tourist centers, roads meeting very important strategic requirement in hilly and isolated area, arterial roads which enable sizeable reduction in travel distance and achieve substantial economic growth thereby, roads which help opening up large tracts of

backward area and hilly regions (other than strategically important ones), achieving a National Highways grid of 100 km, etc.

About 2,677 km length of State roads including SHs, were declared as NHs in the State of Andhra Pradesh since April, 2014.

State/UT-wise and year-wise details of State Roads including SHs declared as NHs since April, 2014 is **Annexed**.

(f) The Ministry is primarily responsible for development and maintenance of NHs. The Ministry also allocates funds for development of State Roads including SHs under the Central Road Fund (CRF) Scheme and Economic Importance & Inter State Connectivity (EI& ISC) as per provisions of the CRF Act, 2000 amended by the Finance Act from time to time. The CRF has been replaced by the Central Road and Infrastructure Fund (CRIF) vide amendment to the CRF Act, 2000 by the Finance Act, 2018.

The Vote on Account (VOA) allocation of Rs. 2,582.29 crore and Rs. 200 crore has been earmarked under CRF and EI&ISC allocations respectively during 2019-20.

Total allocation of Rs. 7,421.58 crore and Rs. 500 crore has been proposed to be allocated under CRF and EI&ISC schemes during 2019-20 respectively under Budget Estimates 2019-20.

**ANNEXURE**

**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA UNSTARRED QUESTION NO. 5263 ANSWERED ON 25.07.2019 ASKED BY SHRI LAVU SRI KRISHNA DEVARAYALU AND SHRI V.K.SREEKANDAN REGARDING CONVERSION OF STATE HIGHWAYS INTO NATIONAL HIGHWAYS**

The State/UT-wise details of new NHs declared in the country since 2014-15:-

Sr. No.	State / UT	Length in km				
		2014-15	2015-16	2016-17	2017-18	2018-19
1	Andhra Pradesh	80	676	1003	417	501
2	Arunachal Pradesh	733	0	0	0	0
3	Assam	76	9	24	0	0
4	Bihar	152	160	0	18	481
5	Chhattisgarh	0	0	154	291	15
6	Delhi	0	0	-11	10	87
7	Goa	0	0	0	31	0
8	Gujarat	978	0	46	729	585
9	Haryana	185	395	0	165	378
10	Himachal Pradesh	70	176	0	0	0
11	Jammu & Kashmir	274	8	0	0	57
12	Jharkhand	11	0	0	0	674
13	Karnataka	138	70	259	889	132
14	Kerala	0	0	0	21	0
15	Madhya Pradesh	0	9	2660	271	553
16	Maharashtra	734	415	7928	2,345	0
17	Manipur	257	0	0	0	0
18	Meghalaya	0	0	0	0	0
19	Mizoram	245	0	0	0	0
20	Nagaland	194	0	23	0	0
21	Odisha	0	193	0	576	330
22	Punjab	233	530	0	628	5
23	Rajasthan	80	20	0	1,041	1,426
24	Sikkim	170	154	0	0	0
25	Tamil Nadu	0	0	0	1,843	0
26	Tripura	0	228	1	0	0
27	Telangana	0	119	760	488	0
28	Uttarakhand	432	0	0	0	0
29	Uttar Pradesh	620	0	228	2,762	360
30	West Bengal	0	46	0	8	590
	<b>Total</b>	<b>5,662</b>	<b>3,208</b>	<b>13,075</b>	<b>12,532</b>	<b>6,174</b>

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